

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ENDORSEMENT

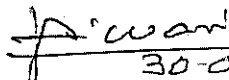
Endt. No. 7931 /  
III-6-5/16 (JJC-59)

Bilaspur, dated 30/07/2019

Copy of Notification No. F11-3/2013/MBV/50, dated 26/07/2019 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nawa Raipur is forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Registrar (Vigilance/I. & E./S. & A. Cell ), High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur *for information.*

- (20) District & Sessions Judge, Bilaspur/Baloda-Bazar/Raipur/ Kanker/Jashpur/ Surajpur/JanjgirChampa/Raigarh/Kawardha/Dhamtari/Baikunthpur(Koria)/Balrampur at Ramanujganj/Rajnandgaon/Durg/Balod/Bemetara/Mungeli/Dantewara for information & necessary action.
- (21) Additional Registrar (Judicial/Classification/D.E. & E./Admn./O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur *for information*.
- (22) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information*.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information*.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- (25) Smt. Priyanka Agrawal, II Civil Judge Class-I, Bilaspur, Shri Sheelu Singh, Civil Judge Class-I, Bhatapara, Shri Sumit Kumar Harsyana, VI Civil Judge Class-I, Raipur, Shri Jeetendra Pradhan, Civil Judge Class-I, Bhanupratappur, Shri Jeetendra Pradhan, Civil Judge Class-I, Bhanupratappur, Shri Radheshyam Dhruw, Civil Judge Class-I, Kunkuri, Shri Girish Kumar Mandavi, II Civil Judge Class-I, Surajpur, Shri Anand Borkar, Civil Judge Class-I, Akaltara, Ku. Pratibha Markam, Civil Judge Class-I, Gharghora. Shri Bhupat Singh Sahu, II Civil Judge Class-I, Kawardha, Shri Mahesh Babu Sahu, Civil Judge Class-I, Kurud, Ku. Reshma Bairagi, II Civil Judge Class-I, Baikunthpur, Shri Nixion Daved Lakra, Civil Judge Class-I, Ramanujganj, Smt. Neha Yati Mishra, I Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon, Smt. Apurva Dangi, IV Civil Judge Class-II, Durg, Shri Bhupesh Kumar Basant, Civil Judge Class-II, Dondilohara, Ku. Seema Kanwar, Civil Judge Class-II, Saja, Smt. Barkha Rani Verma, Civil Judge Class-II, Lormi, Smt. Bhawna Nayak Thakur, II Civil Judge Class-II, Dantewara, Shri Devashish Thakur, Civil Judge Class-II, Bachel, *for information & compliance*.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- (27) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur *for information*.
- (28) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.

  
 30-07-2019  
 (DEEPAK KUMAR TIWARI)  
 I/c REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH  
WOMEN AND CHILD DEVELOPMENT DEPARTMENT  
MANTRALAYA, MAHANDI BHAWAN,  
NAWA RAIPUR, ATAL NAGAR**

**NOTIFICATION**

Nava Raipur, Atal Nagar, Dated 26.07.2019

NO. F 11-3/2013/MBV/50 In exercise of the powers conferred by sub-section (1) and (2) of Section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No.2 of 2016), the State Government, hereby, reconstitutes the Juvenile Justice Boards by notifying Judge (Principal Magistrate), mentioned in column number (4) as Chairman and including Social workers duly selected by the State Level Selection Committee as members for the area mentioned in (3) of the table below, namely:-

**TABLE**

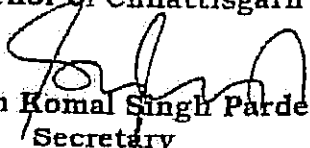
S.No.	Name of the Juvenile Justice Board	Area/Revenue District	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Bilaspur	Bilaspur	Smt. Priyanka Agrawal, II Civil Judge Class-I, Bilaspur.
2	Baloda Bazar	Baloda Bazar	Shri Sheelu Singh, Civil Judge Class-I, Bhatapara
3	Raipur	Raipur	Shri Sumit Kumar Harsyana, VI Civil Judge Class-I, Raipur
4	Kanker	Kanker	Shri Jeetendra Pradhan, Civil Judge Class-I, Bhanupratappur.
5	Jashpur	Jashpur	Shri Radheshyam Dhruw, Civil Judge Class-I, Kunkuri
6	Surajpur	Surajpur	Shri Girish Kumar Mandavi, II Civil Judge Class-I, Surajpur

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7	Janjgir- Champa	Janjgir- Champa	Shri Anand Borkar, Civil Judge Class-I, Akaltara
8	Raigarh	Raigarh	Ku. Pratibha Markam, Civil Judge Class-I, Gharghora
9	Kawardha	Kawardha	Shri Bhupat Singh Sahu, II Civil Judge Class-I, Kawardha.
10	Dhamtari	Dhamtari	Shri Mahesh Babu Sahu, Civil Judge Class-I, Kurud.
11	Baikunthpur (Koriya)	Baikunthpur (Koriya)	Ku. Reshma Bairagi, II Civil Judge Class-I, Baikunthpur
12	Balrampur at Ramanujganj	Balrampur at Ramanujganj	Shri Nixion Daved Lakra, Civil Judge Class-I, Ramanujganj
13	Rajnandgaon	Rajnandgaon	Smt. Neha Yati Mishra, I Additional Judge to the Court of I Civil Judge Class-II, Rajnandgaon.
14	Durg	Durg	Smt. Apurva Dangi, IV Civil Judge Class-II, Durg
15	Balod	Balod	Shri Bhupesh Kumar Basant, Civil Judge Class- II, Dondilohara.
16	Bemetara	Bemetara	Ku. Seema Kanwar, Civil Judge Class-II, Saja
17	Mungeli	Mungeli	Smt. Barkha Rani Verma, Civil Judge Class-II, Lormi
18	Dantewada	Dantewada	Smt. Bhawna Nayak Thakur, II Civil Judge Class-II, Dantewada
19	Sukma and Bijapur	Sukma and Bijapur	Shri Devashish Thakur, Civil Judge Class-II, Bacheli.

By order and in the name of the  
Governor of Chhattisgarh

  
(Siddharth Komal Singh Pardeshi)  
Secretary

Govt. of Chhattisgarh  
Department of Women and Child Development.

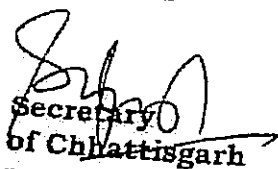
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Endos. NO. F 11-3/2013/MBV/50... Nava Raipur, Atal Nagar, Dated 26/07/13

COPY FORWARDED TO:-

1. Special Assistant, Honorable Minister, Department of Women & Child Development, Government of Chhattisgarh, Raipur for information.
2. Registrar General Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no. 6867 III-6-5/16(JJC-59) Bilaspur, Dated 03 July 2019-
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur for information and necessary action.
4. Principal Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur for information and necessary action.
5. Principal Secretary Govt. of Chhattisgarh, General Administration Department Raipur for information and necessary action.
6. Honourable District & Session Judge District ----- of Chhattisgarh for information and necessary action.
7. Director General of Police, Police Headquarter, Raipur for information & necessary action.
8. Divisional Commissioner-raipur, Durg, Bastar, Bilaspur & sarguja.
9. Commissioner Cum Director, Directorate of Women and Child Development, Chhattisgarh Raipur for information and necessary action.
10. Chairman/Member (All) Shri/Smt./Ku. ----- of Chhattisgarh for information and necessary action.
11. Collector, District ----- of Chhattisgarh for information and necessary action.
12. Dist. Programme Officer/ District Women and Child Development Officer, Department of Women and Child Development, District ----- Chhattisgarh for information and necessary action.
13. Superintendent Observation Home/Place of Safety/Special Home ----- for information and necessary action.
14. Controller, Government Press, Raipur/Rajnandgaon for publication in the Next Gazette.

  
Secretary  
Govt. of Chhattisgarh  
Department Of Women and Child Development.